

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.619
ANSWERED ON 23.07.2026

PROMOTION OF TOURISM INFRASTRUCTURE IN TAMIL NADU

619 DR. M. THAMBI DURAI:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether Government has identified tourism infrastructure projects in Tamil Nadu for financial assistance or development during the last three years;
- (b) the details of projects sanctioned, completed and under implementation, district-wise;
- (c) whether Government proposes to provide additional assistance for promoting heritage, coastal and eco-tourism in the State; and
- (d) the funds allocated and released to Tamil Nadu for tourism development during the last three years?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): Development of tourism infrastructure, amenities and experiences at different destinations is primarily done by the concerned State Government (SG) and Union Territory Administration (UTA). However, Ministry of Tourism under its various schemes including ‘Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD)’, ‘Swadesh Darshan (SD)’, ‘Swadesh Darshan 2.0 (SD2.0)’, ‘Challenge Based Destination Development (CBDD)’ a sub-scheme of Swadesh Darshan 2.0 scheme provide financial assistance for development of tourism infrastructure in the country including coastal, heritage and eco-tourism development.

The Government of India under its ‘Special Assistance to States for Capital Investment (SASCI) – Development of Iconic Tourist Centres to Global Scale’ provides financial assistance with the primary objective to comprehensively develop iconic tourist centres in the country. Proposals for seeking financial assistance for the development of the tourism infrastructure are formulated by the concerned States and UTs. The proposals received are examined in accordance with the prescribed guidelines, and financial assistance is provided subject to fulfilment of the stipulated conditions and availability of funds.

The details of projects sanctioned under the aforementioned schemes in the State of Tamil Nadu are **annexed**.

ANNEXURE**STATEMENT IN REPLY TO PARTS (A) TO (D) OF RAJYA SABHA UNSTARRED QUESTION NO.619 ANSWERED ON 23.07.2026 REGARDING PROMOTION OF TOURISM INFRASTRUCTURE IN TAMIL NADU RAISED BY DR. M. THAMBI DURAI**

(i) The details of projects sanctioned under PRASHAD Scheme in the State of Tamil Nadu.

(In ₹ Crore)

S.No.	Name of the Project	Amount Sanctioned	Amount authorized for utilization
1.	Development of Kanchipuram	13.99	13.99
2.	Development of Velankanni	4.86	4.86
3.	Development of 8 Navagraha Temples	40.94	11.75

(ii) The details of projects sanctioned under Swadesh Darshan Scheme in the State of Tamil Nadu.

(In ₹ Crore)

S.No.	Circuit/Year	Name of the Project	Amount Sanctioned	Amount authorized for utilization
1.	Coastal 2016-17	Development of (Chennai- Mamamallapuram- Rameshwaram – Manpadu- Kanyakumari)	73.13	71.03

(iii) The details of projects sanctioned under Swadesh Darshan 2.0 Scheme in the State of Tamil Nadu.

(In ₹ Crore)

S.No.	Destination	Name of the Experience	Sanction Date	Sanctioned Cost	Amount Authorized for Utilization
1.	Mamallapuram	Immersive experience at Shore Temple	29.02.2024	30.02	-

(iv) The details of projects sanctioned under ‘Challenge Based Destination Development (CBDD)’ Scheme in the State of Tamil Nadu.

(In ₹ Crore)

S.No.	Destination / Category	Name of the Experience	Sanction Date	Sanctioned Cost	Amount Authorized for utilization
1.	Rameswaram Island (Spiritual Tourism)	Iconic transformation of Rameswaram	27.03.2025	20.01	10.01

(v) The details of projects sanctioned under Special Assistance to States for Capital Investment (SASCI) Scheme in the State of Tamil Nadu.

(In ₹ Crore)

S.No.	Year of Sanction	Name of the Project	Sanctioned Cost	Amount Released 66%
1.	2024-25	Development of Nandavanam Heritage Park in Mammallapuram	99.67	112.13
2.	2024-25	Eco Park at Race Course in Ooty	70.23	
